COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 137 OF 2015 & IA NO. 219 OF 2015

Dated: 26th October, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

Bamunara Industries Welfare Association ... Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.

Mr. C.K. Rai

Mr. Mohit Rai for R-1

Ms. Priya Puri Mr. Swatantra Rai

Ms. Vijaya Lakshmi Gautam for R-2

<u>ORDER</u>

List the matter for hearing on 12.12.2017.

(Justice N.K. Patil) Judicial Member (I. J. Kapoor)
Technical Member

mk/vt